

(a) whether Government propose to import additional quantum of coking coal through Visakhapatnam, Haldia and Paradip ports ;

(b) if so, what steps are initiated by his Ministry to clear stockpiling of imported coking coal at these ports at present;

(c) whether additional quantum of imports will be routed through other ports in the country ; and

(d) the details of the proposal in this regard ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) The question of clearing of the imported coking coal from these ports has been discussed with the chief executives of the ports, the Steel Authority of India Ltd. and the Railways. It was decided that all the concerned agencies would make all efforts to clear stocks of imported coking coal and ensure its quick handling and movement.

(c) It is proposed to import some quantities through Madras Port.

(d) It has been decided that at present the following quantities of imported coking coal would be handled every month at the following ports :—

1. Vizag	1,30,000 tonnes
2. Haldia	60,000 tonnes
3. Madras	10,000 tonnes (with option to go upto 30,000 tonnes).
4. Paradip	50,000 tonnes.

Total : 2,50,000 tonnes.

Model University Act

4793. SHRI S.M. BHATTAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government intend to introduce a Model University Act as recommended by Gajendragadkar Committee;

(b) the recommendations of the University Grants Commission in this regard; and

(c) whether Government intend to ensure teachers' majority in the elected University bodies ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) and (b) The Gajendragadkar Committee had made several recommendations on the board principles that should be followed in the structure of the Universities, the pattern of their organisation, the composition of various bodies and the manner of appointment, and power and functions of various officers. The report which was submitted in 1971 was accepted by the University Grants Commission and the Central Government. It was also forwarded to the State Governments for keeping the recommendations in view while framing University legislations. The Central Government have at present no proposal to formulate a Model Act on the basis of these recommendations.

(c) Does not arise.

Construction of bridge on Dirak River

4794. SHRI WANGPHA LOWANG : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Marghetira-Deomati road connecting Assam-Arunachal Pradesh was constructed under the scheme of North Eastern Council six years back but still the road remains cut-off during monsoon as a small bridge on Dirak river has not yet been constructed:

(b) if so, the reasons for the construction of the bridge being kept pending for so many years;

(c) when the construction of the bridge is proposed to be started ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) & (b) Being a State Road the construction of the road and the bridge in question is the responsibility of the State Governments. However,

it is reported that the Margherita-Deomali Road connecting Assam-Arunachal Pradesh was constructed under NEC Scheme during 1983-84 and the construction of proposed bridge over river Dirok connecting Assam-Arunachal Pradesh was kept pending since the detailed Sub-Soil Investigation etc. were not carried out.

(c) The Sub-Soil Investigation for the proposed bridge over Dirok river has since been sanctioned. As soon as the sub-soil investigation is over and estimates framed, construction of the bridge will be taken up by the Assam Government.

37th Indian Pharmaceutical Congress in December, 1985

4795. SHRI KRUPASINDHU BHOI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether 37th Indian Pharmaceutical Congress will be held at New Delhi in December, 1985;

(b) whether Government officials associated with this Congress celebration have obtained necessary permission from the Government; and

(c) if so, the details thereof and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Yes, from 26-28 December, 1985.

(b) & (c) Government officials are not normally required to obtain permission for participation in National Conferences on subjects relating to their specialisation. The period of absence is regulated in accordance with the guidelines on the subject.

Loss to Railways due to flood in Southern States

4796. SHRI DHARAM PAL SINGH MALIK : Will the Minister of TRANSPORT be pleased to state :

(a) whether Railways suffered huge loss due to the recent unprecedented floods in the Southern States during November, 1985;

(b) if so, estimated loss to the Railways; and

(c) how far it has affected the smooth running of trains from North to South ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The Railway suffered a loss of approximately Rs. 8.62 crores on account of damage to track, bridges, electrical equipment, signalling gear and other structures. Rs. 3.09 crores loss in earnings resulted from the disruption to train services.

(c) On the North—South (Delhi-Madras) route, 17/18 Madras-Jammu Tawi Janata Express was partially or fully cancelled in November, 1985 on this account.

Loss to Railways in Kerala during recent Rail Roko Agitation

4797. SHRI DHARAM PAL SINGH MALIK : Will the Minister of TRANSPORT be pleased to state :

(a) estimated loss to the Indian Railways during the recent Rail Roko Agitation in the State of Kerala;

(b) whether it is a fact that there was no proper security force to avoid such loss; and

(c) steps taken by Government to avoid such loss in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Due to the Rail Roko Agitation on 18.11.1985 in the State of Kerala, the Railways suffered a direct loss of less than Rs. 1500/-.

(b) No, Sir.

(c) Adequate arrangements to maintain law and order and to prevent loss/damage to railway property were made both by State Police and Railway Protection Force. Vulnerable sections, vital